

(8)

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.235/KB/2017**Present: Hon'ble Member (J) Shri Vijai Pratap Singh****ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th July, 2017, 10.30 A.M**

| | | | | |
|---------------------|--|---|------------------------|---------------------|
| Name of the Company | | Tara Goenka, (Campo Commercial Pvt.Ltd.) -Versus- Registrar of Companies, W.B | | |
| Under Section | | 252 Struck off | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | | Appearing on behalf of | Signature with date |

1. CHASHMI Anwari PETITIONER 
11/7/12

ORDER

Ld. Pr CA for the petitioner has filed this appeal against the order of ROC whereby name of the petitioner's company has been struck off. Petitioner has not annexed the impugned order passed by the ROC. He is directed to file an affidavit annexing the certified copy of the order of ROC. Report be called from ROC within 15 days.

List the matter on 11/08/2017.

(Vijai Pratap Singh)
Member (J)